## GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 396 ANSWERED ON 05.12.2023

## **PROMOTION OF ELECTRIC VEHICLES**

## 396. SHRI KHAGEN MURMU: SHRI RAVI KISHAN: SHRI RAVINDRA KUSHWAHA:

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

(a) whether the Government proposes to formulate any plan to promote the use of Electric Vehicles (EVs);

(b) if so, the details thereof;

(c) the steps being taken by the Government for increasing charging stations;

(d) whether the Government has formulated any policy to provide the facility of changing batteries at charging stations only; and

(e) if so, the details thereof?

## ANSWER THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a) & (b): Sir, following three schemes have been formulated by the Ministry of Heavy Industries to promote the use of electric vehicles in the country: -

- Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in India (FAME India): The Government notified Phase-II of FAME India Scheme initially for a period of three years commencing from 1<sup>st</sup> April, 2019 with a total budgetary support of Rs. 10,000 crore. The Scheme was extended for a further period of 2 years up to 31<sup>st</sup> March 2024.
- ii. Production Linked Incentive (PLI) Scheme for Automotive Sector: The Government on 15<sup>th</sup> Sep., 2021 approved the PLI Scheme for Automotive Sector with a budgetary outlay of Rs. 25,938 crores.
- iii. PLI Scheme for Advanced Chemistry Cell (ACC): The Government on 12<sup>th</sup> May, 2021 approved PLI Scheme for manufacturing of ACC in the country with a budgetary outlay of Rs. 18,100 crore. The scheme envisages to establish a competitive ACC battery manufacturing set up in the country for 50 GWh. Additionally, 5 GWh of niche ACC technologies is also covered under the Scheme.

(c) to (e): To facilitate the establishment of Charging Infrastructure for Electric Vehicles in the country, following major actions have been taken by the Government of India:

- i. Under Phase-II of FAME India Scheme Rs. 1000 Crore is earmarked for installation of Charging Infrastructure.
- ii. Ministry of Housing and Urban Affairs has issued amendments in Model Building By-Laws and Urban and Regional Development Plans to establish charging stations in private and commercial buildings.
- iii. Ministry of Power issued guidelines and standards for charging infrastructure for electric vehicles.

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